

No. J-11014/1/2022-Judicial/ E. 132484
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

24108, Kartavya Bhawan-2, New Delhi,
Dated the 26th May, 2026

ORDER

The President is pleased to engage **Shri Shyam Sunder Paliwal**, Advocate as Deputy Solicitor General of India for the High Court of Rajasthan (PB) at Jodhpur, as shown below, for a period of three years with effect from the date of this order or until further orders in this regard, whichever is earlier:

HIGH COURT OF RAJASTHAN (PB) AT JODHPUR
DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate	Contact Details	Enrollment No.
Shri Shyam Sunder Paliwal	Plot No. 3 Oppo. Adeshwar Heights Paota A Road Jodhpur, Rajasthan. Mob: 9314713872 Email: shyampaliwal1980@gmail.com	R/4825/2010

2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to: -

1. PS to Hon'ble MoS (IC) L&J.
2. Sr.PPS to Law Secretary/ AS/ JA&LA in Main Secretariat of Department of Legal Affairs.
3. Ld. Addl. SGI, High Court of Rajasthan.
4. Deputy Solicitor, High Court of Rajasthan, Jaipur Bench.
5. The Registrar, Jodhpur Bench, High Court of Rajasthan.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGIs.
8. LIMBS team (limbssupport-dla@gov.in).
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office / Spare copies.



(Ramesh Kairamkonda)
Section Officer (Judicial)
Email: judicial-dla@nic.in